

ITEM NO.16

REGISTRAR COURT. 2

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 7363/2000

STATE OF RAJASTHAN & ORS.

Appellant(s)

VERSUS

SHIV DAYAL & ANR.

Respondent(s)

WITH

C.A. No. 7364/2000 (XV)

C.A. No. 7365/2000 (XV)

Date : 01-05-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Milind Kumar, AOR

For Respondent(s)

Mrs. Tomthinnganbi Koijam. Adv.  
Mr. L.K. Paonam, Adv.  
Mr. S. K. Bhattacharya, AOR  
Mr. Devendra Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Being complete matters, place the same before the Hon'ble  
Court as per rules.

RAJESH KUMAR GOEL  
Registrar

CD